

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4708

ANSWERED ON:22.12.2014

BUILDING HEIGHT NORMS AROUND AIRPORTS

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Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Airport Authority of India (AAI) has allowed relaxation of norms on-height of buildings and structures coming up in and around airports or in the glide path of an aircraft;

(b) if so, the details thereof;

(c) whether the Government has directed AAI to furnish details of height violations at all airports in the country and to review the criteria for approving height of buildings near airports;

(d) if so, the details thereof along with the response of AAI thereto; and

(e) the other actions taken or proposed to be taken by the Government in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a): No, Madam.

(b): Does not arise.

(c) & (d): Yes, Madam. The details furnished by Airports Authority of India (AAI) is at Annexure.

(e): Cases of height violations around airports are dealt in accordance with the provision of Aircraft (Demolition of Obstructions caused by buildings and trees, etc.) Rules 1994.